

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/6885/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Joel Joseph Denga,
Registrar, Gauhati High Court,
Aizwal Bench, Aizawl.

Dated Guwahati, 10th December, 2021.

Sub:- **Station leave.**

Ref:- Your letter dated 17.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from 30.12.2021 to 08.01.2022**, has been granted. Further, the Joint Registrar (Estb.), Gauhati High Court, Aizawl Bench has been allowed to remain in charge of the Registry during your absence.

Yours faithfully,

sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/6886/A, dated, 10-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda